

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 432/2017

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY

Appellant(s)

VERSUS

VIKAS @ VIKAS AGARWAL

Respondent(s)

Date : 20-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Samir Ali Khan, AOR (not present)

For Respondent(s) Mr. Amit Anand Tiwari, Sr. Adv. (not present)
Mr. Kushagra Pandey, Adv.
Mr. Ved P Singh, Adv.
Ms. Ankita Gupta, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Sudhanshu Tewari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned counsel for the respondent.

On both calls, there is no representation on behalf of
the respondent.

Adverse orders are deferred.

List the matter next week.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR